					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	2	1316170853	2	802766148	46.55	0	513404704	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	19	334720402	0	0		22314500	310800000	1605902	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	2432719468	3	131555135	7.63	0	2125879151	175285182	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	2148993189	7	516145400	29.93	0	1599236829	33610960	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	32	23367781	28	11949792	0.69	0	6420684	4997306	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	9	163808525	7	46976096	2.72	0	310800000	79477518	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	71	365409827	63	215061279	12.47	0	121872185	28476363	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	23	451010803	0	0		190808000	254193403	6009400	<u>Annexure 9</u>
Total		171	7236200848	110	1724453850	100.00	213122500	4969161867	329462631	